

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:733
ANSWERED ON:25.07.2003
BENCH OF SUPREME COURT IN KERALA .
T. GOVINDAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government propose to start Division Bench of Supreme Court in Kerala; and
- (b) if so, the details thereof and the present status?

Answer

MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P.C. THOMAS)

- (a) No, Sir.
- (b) Does not arise.